

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 be taken consideration."

The motion was adopted

MR. DEPUTY-SPEAKER : We shall now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.
Clauses 2 and 3 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER : The question is :

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.
Clause 1, the Enacting Formula and the Title were added to the Bill

SHRI S.M. KRISHNA : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted

19.09 hrs.

APPROPRIATION (NO 2) BILL*, 1984
THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE

SHRI S.M. KRISHNA : Sir, I beg

to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1982, in excess of the amounts granted for those services and for that year.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1982, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI S.M. KRISHNA : Sir, I introduce** the Bill.

Sir, I beg to move ** :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1982, in excess of the amounts granted for those services and for that year, be taken into consideration.

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1982, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

*Published in Gazette of India Extra ordinary Part II Section 2 dated 14.3.1984

**Introduced moved with the Recommendation of the President.

MR. DEPUTY-SPEAKER : I shall now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 3 and the Schedule stand part of the Bill."

*The motion was adopted.
Clauses 2 to 3 and the Schedule
were added to the Bill.*

MR. DEPUTY-SPEAKER : The question is :

"That clause 1, the Eracting Formula and the Title stand part of the Bill."

*The motion was adopted.
Clause 1, the Eracting Formula and the
Title were added to the Bill.*

SHRI S.M. KRISHNA : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) : Sir, as you observed during
the course of the debate today, tomorrow
in case we are able to finish the business
by even sitting a little late, then we have
no objection and you will kindly declare
day after tomorrow a holiday. And I am
sure the House will agree with me

because the demand had come from the
Opposition. So, keeping in view the
wishes of the Opposition, we will decide
tomorrow and adjust the business in
such a manner that day after tomorrow
can be declared a holiday. Also, Sir,
tomorrow itself I will announce the
Business for the next week.

MR. DEPUTY-SPEAKER : I think
the cooperation of the Opposition
would be forthcoming because just as I
have requested Prof. Chakraborty that
we must complete the Supplementary
Demands today he immediately agreed,
the same thing has got to be extended.
That is all.

SHRI SATYASADHAN CHAKRA-
BORTY Calcutta South : This was
agreed that on Friday there will be
holiday.

MR. DEPUTY SPEAKER : The
Minister for Parliamentary Affairs sugge-
ste that tomorrow he will announce the
legislative business to be taken up the
next day.

SHRI BUTA SINGH : I will anno-
unce the business to-morrow.

SOME HON. MEMBERS : We agree
to it.

19.12 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
March 15, 1984/Phalgun 25, 1905
(Saka)*